

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 1710/97

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New Delhi, this the 31st day of July, , 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Shri S.K. Katiyar,
s/o Sh. B.R. Katiyar,
r/o 3/2 CPWD Service Centre,
Pragati Vihar Hospital,
Lodi Road, New Delhi.Applicant
(By Advocate: Shri Sohan Lal)

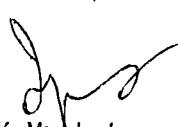
-versus-

Union of India through

1. Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
2. Director-General of Works,
Central Public Works Deptt.,
Nirman Bhawan, New Delhi.
3. Shri R. Subramanian,
Supdtg. Engineer,
PWD Circle - I, NCT of Delhi,
8th floor, MSO Bldg., New Delhi. ..Respondents
(By none)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

The petition as it is and the relief sought is to remove the Presenting Officer appointed by the Disciplinary Authority in the matter. We are prima-facie of the opinion that this petition is not maintainable. At this stage, counsel appearing on behalf of the petitioner seeks permission to withdraw this petition. Petition is granted. This OA is dismissed as withdrawn.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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